

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:3182

ANSWERED ON:11.02.2014

COAL IMPORT BY CIL

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Will the Minister of COAL be pleased to state:

- (a) whether the Coal India Limited (CIL) has sought permission to import coal for its consumers on a cost-plus basis under the new fuel supply agreement;
- (b) if so, the details thereof;
- (c) whether several power generating companies, including NTPC are ready to buy imported coal from CIL if it is sold at a cheaper rate than the current imports;
- (d) if so, the details thereof; and
- (e) the steps being taken by the Government to ensure that the imported coal is supplied at reasonable rates to the power generating companies?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a)&(b) Coal is in Open General License for import and hence, specific permission to import coal is not necessary. Further, Government has decided for supply of domestic coal to Thermal Power Plants (TPPs) upto a capacity of 78,000 MW commissioned/ to be commissioned during the period from 01.04.2009 to 31.03.2015. Keeping in view the availability, supply of domestic coal from Coal India Limited (CIL) sources has been fixed at 65%, 65%, 67% and 75% during the remaining four years of 12th plan. To meet the balance Fuel Supply Agreement (FSA) obligations, CIL has been mandated to import coal and supply the same to the willing TPPs on cost plus basis. TPPs can also import coal themselves. CIL has executed 157 FSAs for the total capacity of 71,145 MW with eligible Power producers.

(c)&(d) CIL's import plan envisages import of coal through Public Sector Undertaking (PSU) trading agencies. While signing the FSA, the Power Plants were given choice to opt for supply of imported coal from CIL or to arrange it by themselves. However, power plants did not give firm indents to CIL, along with advance payment from the concerned Power Plants. As far NTPC, it did not opt for taking imported coal supply through CIL during 2013-14.

(e) CIL has been mandated to import coal and supply to willing power plants. Coal import is under Open General License (OGL) and option is also available to the Power Plants to directly import coal.